

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 of 2015

Dated: 15th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

State Load Despatch Centre & Anr.

...Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. C.K. Rai a/w
Mr. S.R. Pandey (Rep.) for R.1

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk